

## Declaration of Assets and Liabilities

Year 2020-21

I, **Sushma Kumari** wife of **Sunil kumar** aged **49** years, belonging to **Administrative Cadre** (Bihar Legislative Assembly Secretariat) **service** presently working as **Assistant, Bihar Vidhan Sabha, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			<b>Sunil Kumar</b>	<b>Shalini Kumari (Daughter)</b>	<b>Saurabh Kumar (Son)</b>	
(i)	Cash	7,000/-		1000/-	2000/-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs. 330785.89/- (2) FD A/C in SBI vidhan Mandal Branch of Rs. 663951/- (3) RD in SBI of Rs. 12000/- p.m for 1 yrs.	-	(1) SB A/C in SBI Bihar Vidhan Mandal Branch Rs.9233/- (2) Term Deposit in SBI Rs. 427341/-	NIL	-
(iii)	Bonds, Debentures and Shares in companies	(1) Sahara Q shop Bond of Rs. 13,500/- (2) SIP in SBI of Rs. 6000/- p.m	-	NIL	NIL	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) joint Saving A/C in patna Secretariat P.O of Rs. 100858/- (2) Lic sum assured Rs.300000/- annual premium Rs. 7219/- (3) the Co-operative Banking Society Ltd., Patna Rs. 20547/- (4) NPS Tier1 Total Investment Rs. 150066/-	-	NIL	NIL	-
(v)	Motor Vehicles (details of make, etc.)	NIL	-	NIL	NIL	-
(vi)	Jewellery (give details of weight and value)	Gold-300 gms (Approx.) of current value Rs.-1397700/- (Approx.) Silver-600 gms (Approx.) of current value Rs. 41,000/- (Approx.)	-	Gold-20 gms (Approx.) of current value Rs.-93180/- (Approx.)	NIL	-
(vii)	Other assets, such as values of claims / interests	NIL	-	NIL	NIL	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Sushma Kumari



**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	NIL	NIL	NIL	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1820 sq ft. land Mauza-Danapur Khata No 279 survey Kheshra no-part of 1657 purchase on 21.12.1999 at Rs. 1,15,000/-	NIL	NIL	NIL	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	NIL	NIL	NIL	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	NIL	NIL	NIL	-
(v)	Others (such as interest in property)	-				-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Income Tax Paid with Surcharge Rs. 37,977/- for the Assessment Year 2020-21  PAN No- AOKPK7948F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

Sushma Kumari



**C. Personal Detail**

GPF/CPF/PRAN No. :-

PTS/BLA-1274

Gender :-

F

(M/F)

Date of Birth :-

0 2 1 2 1 9 7 1

(DD/MM/YYYY)

Class/Group :-

B

(A/B/C)

Cadre :-

Administrative Cadre, Bihar Legislative Assembly Secretariat, Patna

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Gopalganj

**I hereby declare that the above details are true to the best of my knowledge and belief. I further declare that My spouse Mr. Sunil Kumar is working as an Under Secretary in Bihar Legislative Assembly, Secretariat and he is declaring his own Assets separately.**

Signature Sushma Kumari

Name of Employee: Sushma Kumari

Place: Patna

Designation: Assistant

Date: 15.02.2021

Department :Bihar Vidhan Sabha, Patna

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**